

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 3/2014
M.A. No. 1/2014
M.A. No. 2/2014

New Delhi, this the 26th day of October, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

1. Puran Chandra Khulbe
S/o Shri R.D. Khulbe
R/o A-85, New Ashok Nagar,
Delhi-110096
2. Ms. Harpreet Kaur
D/o Shri M. Singh
R/o B-13/9, Chhatterpur Extension,
New Delhi-110030
3. Smt. Nisha Gupta
W/o Shri S.K. Gupta
R/o F-55, Arjun Nagar, Near Safdarjang,
New Delhi-110029
4. Sanjeev Kumar Saxena
S/o Late Shri S.K. Saxena
R/o K.V.No.2, Staff Quarters,
No.70, Delhi Cantt.-110010
5. Kedar Singh Baura
S/o Late Shri A.S. Baura,
R/o KVS Staff Quarters,
3/24, Sector 33 Noida (U.P.)
6. Umesh Chandra Pandey
S/o Shri P.N. Pandey,
R/o K.V.No.2, Staff Quarters No.II/8
Parade Ground Road, Agra Cantt.,
Agra
7. Satish Chandra
S/o Shri Raghuvir Singh
R/o 9/26, Bahar Sahara States,
Jankipuram, Lucknow-226021
8. Pawan Kumar Sharma
S/o Late Shri Om Prakash Sharma

R/o E-502, Shri Hari Residency,
Near Sakar School, New CG Road
Chandkheda, Ahmedabad

9. Ambaji S/o Shri M. Mahadev Rao
R/o HB-15, KVS Staff Qtrs., Type III/4
3rd Floor, Sec. 3, Salt Lake, Kolkata-700106
10. Smt. R. Hareni
W/o Shri H.S. Srikanth
R/o KVS RO Staff Qtrs.,
Type-II/10, K. Kamraj,
Bangalore-560042
11. Smt. Renuka Sonkar
W/o Shri Hansraj Sonkar
H.No.8-5-162/5, F.No.1,
Saptagiri Homes, Mallikarjuna
Colony Old Bowen Pally
Secunderabad-II
12. Smt. Shanthi Jayaraman
W/o Shri T.S. Jayaraman
R/o 12/3 Balu Street, Thiruvanmiyur
Chennai-600041 .. Applicants

(By Advocate : Shri Yogesh Sharma)

Versus

1. Union of India Through the Secretary,
Ministry of Human Resources Development
(Department of School Education & Literacy)
Shastri Bhawan, New Delhi
2. The Secretary
Ministry of Finance
Department of Expenditure
Govt. of India, North Block,
New Delhi
3. The Commissioner,
Kendriya Vidyalaya Sangathan
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016 .. Respondents

(By Advocate : Shri U.N. Singh for R-3)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

Heard both the sides.

2. The applicants, who are working as Hindi Translators/Senior Hindi Translators in the 3rd respondent – Kendriya Vidyalaya Sangathan (KVS), filed the O.A. being aggrieved by the action of the respondents in not applying the revised Model Recruitment Rules/Pay Scales for various official language cadre posts in KVS in accordance with DoPT O.Ms. on par with Central Secretariat Official Language Services.

3. When this matter is taken up for hearing, Shri U.N. Singh, learned counsel appearing for respondent No.3, drawn our attention to para 4.14 of their counter, wherein they have stated that the Board of Governors, KVS in its 96th Meeting held on 28.01.2014 has mooted a proposal to the MHRD for adoption of revised Model Recruitment Rules/Pay Scales for various official language cadre posts in KVS as per DoPT OM No.Ab-14017/46/2011-Estt.(RR) dated 19.09.2013 with the request to accord approval to adopt Model RRs and the revised pay scale would be given prospectively i.e. 28.01.2014, the date of approval of BOG of KVS only to those OL cadre posts incumbents of KVS who fulfill the eligibility conditions of Model RRs, and the said approval of the Ministry is still pending.

4. In the circumstances, the O.A. is disposed of by directing the respondents No.1 and 2 to consider the proposal of respondent No.3 and to take a final view in the matter within 90 days from the date of receipt of a copy of this order, in accordance with law. The applicants are at liberty to avail their remedies, if they are still aggrieved with the action taken by the respondents, in accordance with law. Pending MAs, if any, also stand disposed of. No order as to costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

/Jyoti/